

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) No. 207 of 2019

IN THE MATTER OF:

Rajesh Kotian

...Appellant

Versus

Union of India & Ors.

...Respondents

Present:

For Appellant :

Ms. Radhika Gautam, Ms. Priyanka Arora and Ms. Shagun Thakur, Advocates

For 1st Respondent:

Mr. Karan Khanna, Advocate for Union of India

ORDER

06.08.2019 Issue Notice.

Mr. Karan Khanna, Advocate appears on behalf of 1st Respondent – Union of India. As other Respondents have appeared in similar cases, let this appeal be listed ‘for Admission After Notice)’ on **19th August, 2019** at 2.00 P.M. before the 1st Bench hearing the ‘IL&FS’ matter along with ‘*Company Appeal (AT) No. 190 of 2019*’.

The interim order passed in ‘*Company Appeal (AT) No. 190 of 2019*’ shall also be applicable in this case.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

/ns/gc